

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 8^h February, 2022.

No. LJ (B).73/2012/24 –In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure 1973, and in the interest of public service, the Governor of Meghalaya is pleased to appoint Shri Armand Ch. Momin, MCS, Extra Assistant Commissioner as Executive Magistrate within South West Garo Hills District with immediate effect until further orders.

No. LJ (B) 73/2012/24-A –In exercise of the powers conferred under sub-section (1) of section 20 of the Code of Criminal Procedure, 1973 and in the interest of public service, the Governor of Meghalaya is pleased to appoint Smti Verdi Sangma, MCS, Extra Assistant Commissioner, as Executive Magistrate within South West Garo Hills District with immediate effect until further orders.

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(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B). 73/2012/24-B,

Dated Shillong, the 8th February, 2022

Copy forwarded to:-

1. The Deputy Commissioner, South West Garo Hills District, Ampati with reference to his letter No. SWGHA/Mgst/Lgl.2/2019/11 dated 19.01.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Officer concerned.
5. The Data Entry Operator, Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

S. Anand

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.